

\216

Cr1.A.No. 497 OF 2001

ITEM No. 103&131

Court No. 2

SECTION - IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 497/2001

State of Orissa

Appellant(s)

VERSUS

Debendra Nath Padhi

Respondent (s)

(With office Report)

With SLP(Crl.) No. 1912/2003, Cr1. A. No. 46/2004 (with office report)

Date:17.2.2004 :These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Mr. Radha Shyam Jena, Adv.

Mr. R.K. Jain, Sr. Adv.

Mr. Ajay Bhalla, Adv.

Mr. Anil Kumar Tandale, adv.

Mr. Siddhartha Chowdhary, Adv.

For Respondent (s) Mr. Manoj Swarup, Adv.

Mr. B.B. Singh, Adv.

Mr. Sanjay Karol, Sr. Adv.

Mr. P Parmeswaran, adv.

UPON hearing the counsel the Court made the following

O R D E R

Call after four weeks.

(Meenu Sethi)

Court Master

(Om Prakash)

Court Master